

Re-employment in Neyveli Lignite Corporation

2217. DR. P. VALLAL PERUMAN : Will the Minister of ENERGY be pleased to state :

(a) whether Government propose to take steps to stop extension of service or re-employment of retired officers in Neyveli Lignite Corporation of Officers on Special Duty, Advisers, etc; and

(b) whether such extensions/re-employment are not against the principle of providing more employment opportunities to the young educated people ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b). Neyveli Lignite Corporation has not given extension or re-employment to any retired person. However, in view of the revamping and renovation of the ongoing schemes and to keep up the project schedules in respect of the expansion scheme, persons with rich experience in certain specialised areas have been retained as specialists/consultants for a specified period and for specified tasks. This is mainly in the interests of expeditious project implementation and human resource development within the organisation taking advantage of the experience of these specialists.

Neyveli Lignite Corporation also recruits young candidates of appropriate educational qualifications to various jobs and such employment is in no way affected by engaging specialists and consultants.

Import of Edible Oils

2218. SHRI BHARAT KUMAR ODEDRA : SHRI AMARSINH RATHAWA :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the names of the countries from where edible oils are being imported;

(c) the quantity imported during the last three years, year-wise and country-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) The types of oils and the names of the countries from which these are normally shipped are as follows :

Oils	Countries
Soyabean Oil	USA, Brazil, Argentina and Europe
Rapeseed oil	Canada and Europe.
Sunflower seed oil	USA and Argentina.
Neutralised Palm oil	Malaysia and Indonesia.
RBD Palm oil	Malaysia and Indonesia.
RBD Palmolein	Malaysia and Indonesia.

(b) The information is given in the statement below.

Statement .

Origin	Financial Year		(Qty. in lakh tonnes)	
	1983-84	1984-85	1985-86	
1	2	3	4	4
1. Brazil	3.64	3.87	2.83	
2. U.S.A.	1.27	0.39	—	
3. Argentina	0.40	1.14	0.39	

1	2	3	4	5
4. Spain		0.40	0.25	0.23
5. Canada		1.10	1.03	0.85
6. France		0.37	0.29	0.13
7. West Germany		0.37	0.42	0.24
8. Malaysia		6.07	7.17	5.11
9. Indonesia		—	—	0.39
10. Philipines		—	0.06	—
11. Others		0.47	1.23	0.63
Total :		14.09	15.85	10.80

Second Oil Refinery in Assam

2219. SHRI BHARAT KUMAR ODEDRA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Assam Government had sought the second oil refinery to be taken up as a Central public sector project;

(b) if so, the response of Union Government thereto; and

(c) if it is considered to allow it in private sector; the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) : (a) Yes, Sir.

(b) and (c). As agreed during negotiation leading to Assam Accord, the refinery is being considered to be set up in the private sector.

[*Translation*]

Financial Assistance to Loss Incurring Public Sector Units

2220. SHRI SHANTI DHARIWAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that many industrial units in public sector are either running at loss or are falling in the category of sick units;

(b) if so, whether Government propose to strengthen the financial position of these units; and

(c) if so, the details in this regard and the amount of financial assistance proposed to be given to each of these units ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY) : (a) As per the Public Enterprises Survey 1984-85, 91 Central Public Enterprises incurred losses including losses incurred by 31 nationalised sick units, while 113 enterprises made net profits.

(b) and (c). Financial assistance by the Govt. in the form of working capital loans, interest holiday, moratorium on payment of interest and repayment of loans etc. are granted based on the merits of individual cases after a detailed scrutiny. There is no general decision to grant financial assistance solely to strengthen the financial position of the loss making enterprises as such, Govt. is, however, keen to strengthen